

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-21/2008(Pt.)/6986 /A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Joint Registrar,
Gauhati High Court,
Itanagar Permanent Bench.

Dated Guwahati, 17th August, 2024.

Sub:- **Station Leave Permission.**

Ref:- No.HC(IB)-VIG/01/2024/479-81 dated 13.08.2024.

Sir,

With reference to the above, I am directed to inform you that Shri Tage Halley, District & Sessions Judge, East Sessions Division, Tezu, Lohit District, Arunachal Pradesh has been granted **three days of station leave permission from 18.08.2024 to 20.08.2024**. A senior Judicial Officer available at the station will remain in charge of his Court and Office in his absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-21/2008(Pt.)/6987-88 /A, dated 17.08.2024
Copy to:

1. Shri Tage Halley, District & Sessions Judge, East Sessions Division, Tezu, Lohit District, Arunachal Pradesh.

2. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

[Signature]